

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1393/(MAH)/2017

CORAM:

### Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: Ajax Projects Private Limited  
V/s.  
Gitanjali Jewellery Retail Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
21.	minakshi nimbaKas i/b. S. D. ISSAI law chamber	Adv for perh	MVimbakas y

Dinesh Luley Adv. for  
Corporate Despos.

*Levash*

## ORDER

CP No. 1393/ I&BC/NCLT/MB/MAH/2017

At request of the parties, list this matter on 4.12.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)